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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.316/9/HDB/2017
NAME OF THE COMPANY	Transmission Corporation of Andhra Pradesh Ltd
NAME OF THE PETITIONER(S)	Equipment Conductors & Cables Ltd
NAME OF THE RESPONDENT(S)	Transmission Corporation of Andhra Pradesh Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ASMA RAZA	ADVOCATE	asmara7aadvoc-ale@gmail.com 9705836095	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Harinath Rao	ADVOCATE	984988808 harinathrao @phco.co.in	

Heard Ms. Asma Raza, Ld Counsel for the Petitioner and Shri B. Harinath Rao, Ld Counsel for the Respondent.

The Ld Counsel for the Petitioner is ready to argue the case. But the Ld. Counsel for the Respondent requested time. Post the case on 17.01.2018. We make it clear that no further adjournment shall be granted at the request of any parties.

  
Member (T)

Member (J)